

ITEM NO.10

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 46988/2019, in Criminal Appeal No(s). 333/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

GODHA SINGH

Respondent(s)

IA No. 46988/2019 - CLARIFICATION/DIRECTION)

Date : 15-11-2022 These matters were called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR
Mr. Prabhat kumar rai Adv.
Mr. Sandeep Singh Adv.
Mr. Ajay kumar Pandey Adv.
Mr. V.M. Vishnu, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Issue D.O letter to High Court for certificate of service in respect of sole respondent as well as for records.

List again on 3.1.2023.

S.P.S. LALER
Registrar

MG